

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-78/2022/8239/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Subhabrata Datta,
Member, MACT, Cachar.

Dated Guwahati the 22nd August, 2024.

Sub: **Casual leave and Station leave permission**

Ref:- Your letter No.SMACT/14/I/5/512 dated 19.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave as well as station leave permission from the morning of 19.08.2024 till the morning of 20.08.2024**. The District & Sessions Judge, Cachar and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-78/2022/8240-8241/A, dated , 22-08-24
Copy to :

1. The District & Sessions Judge, Cachar.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

